

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.04.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 455 of 2022	Bilcare Ltd. Vs. Hitachi Capital Asia Pacific Pte. Ltd.	Sandeep Bajaj	
2.	Comp. App. (AT) (Ins) No. 458 of 2022	Asha Aggarwal & Ors. Vs. New Okhla Industrial Development Authority Main Administrative Building & Ors.	Rahul Malhotra	
3.	Comp. App. (AT) (Ins) No. 459 of 2022	Abhyudaya Co-operative Bank Ltd. Vs. Rajendra K. Bhuta Resolution Professional of Trust House Commerce Centre Pvt. Ltd. & Ors.	Rajeev M. Roy	

### **For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
5.	Comp. App. (AT) (Ins) No. 419 of 2022  (With Defects)	Sanjeev Ahuja Resolution Professional Shri Lal Mahal Ltd. (Now known as Nutrionex Manufacturers Ltd.) Vs. Committee of Creditor of Shri Lal Mahal Ltd. Through State Bank of India Stressed Asset Management Branch-I	Ishwar Mohapatra	

### **For Hearing**

6.	Comp. App. (AT) (Ins) No. 1043 of 2021  (PH)	Greymatter Entertainment Pvt. Lts. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

<b>7.</b>	Comp. App. (AT) No. 346 of 2018 & I.A. No. 2196, 2262, 2264, 2330, 2331, 2332, 2333, 2966 of 2020 & I.A. No. 59, 888, 889 1849, 1958, 1982, 2114, 2505 of 2021 & I.A. No. 284, 296, 516, 517, 543, 557, 586, 645 & 795 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
<b>8.</b>	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**